

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
STARRED QUESTION NO. 259  
TO BE ANSWERED ON 25<sup>th</sup> MARCH,2025**

**GUIDELINES FOR AMBULANCE PROCUREMENT**

**\*259 SHRI SANJEEV ARORA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Ministry has formulated any guidelines/SOPs for the States to ensure that the ambulances procured by the hospitals are as per AIS125 Standards;
- (b) if so, the details of the guidelines/SOPs issued;
- (c) whether there is any alternate mechanism to ensure that the ambulances procured by the States/UTs are as per AIS125 Standards; and
- (d) if so, the details thereof?

**ANSWER  
THE MINISTER OF HEALTH AND FAMILY WELFARE  
( JAGAT PRAKASH NADDA)**

(a) to (d) : A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION  
NO. 259 FOR 25th MARCH, 2025**

(a) to (d): Ministry of Road Transport & Highways (MoRTH) has issued the Automotive Industry Standard (AIS 125) also called the National Ambulance Code, that lays down the guidelines for State/UT governments and Non-Government Organizations regarding the standards for ambulances in the country. AIS 125 outlines specifications for vehicle dimension, loading capacity & safety features such as fire extinguishers & emergency exits. AIS 125 specifies equipments for Basic Life Support (BLS) and Advanced Life Support (ALS) ambulances. These standards ensure that the ambulances are designed with safety features & medical equipments to provide effective emergency care. The guidelines are available at [https://morth.nic.in/sites/default/files/ASI/352018104443AMAIS\\_125.pdf](https://morth.nic.in/sites/default/files/ASI/352018104443AMAIS_125.pdf)

The Ministry of Health and Family Welfare (MoHFW) provides technical and financial support to the States/UTs under the State Programme Implementation Plans (PIPs) to strengthen their emergency response system including the provisioning of National Ambulance Services (NAS). As “Public Health and Hospitals” is State subject, the primary responsibility of strengthening public healthcare system, including deployment of ambulances, maintaining standards, ensuring their functionality and operationality lies with the respective State/UT Governments. NHM provides operating cost under OPEX and CAPEX model as per norms.

Technical teams from state health departments evaluate ambulances to confirm compliance with AIS-125 standards.

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